

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)Diary No(s).57476/2024

[Arising out of impugned final judgment and order dated 01-10-2024
in CC No.1/2021 passed by the High Court of Judicature at Bombay]

SUNIL RAMA KUCHKORAVI

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

Date : 11-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE UJJAL BHUYANFor Petitioner(s) Ms. Payeshi, Adv.
Mr. Vairawan A.S, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the petitioner.
2. Issue notice, returnable on 14.04.2025.
3. To be taken up at 10.30 A.M.
4. Meanwhile, execution of the death sentence shall remain stayed.
5. The records of the Trial Court as well as the High Court along with translated version and soft copies of the same be requisitioned.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(PREETHI T.C.)
ASSISTANT REGISTRAR